

(b) if so, whether it is readily available in the market;

(c) whether the medicine has been used for patients in the Government hospitals;

(d) if so, whether any side effects have been detected; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a). Yes, Sir.

(b) No, Sir.

(c) to (e) The drug has been under clinical trial at 4 centres involving 191 patients under treatment of approved Haematologists. The reports of the clinical trials are being examined in consultation with experts. The side effects of the drug reported during clinical trials include joint-pains Neutropenia (lowering of white blood cells) gastro-intestinal intolerance and vomiting. The adverse reactions reported have been claimed to be transient and reversible on stoppage of the drug.

[*Translation*]

Population Control in Gujarat

1781. SHRI CHHITUBHAI GAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Gujarat has sought additional financial assistance from the Union Government to control population in the State;

(b) if so, the details thereof; and

(c) the reaction of the Government

thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) No, Sir.

(b) and (c) Does not arise.

[*English*]

Import of Medical Equipments

1782. SHRI S.M. LALJAN BASHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government provide assistance to the entrepreneurs who wish to import latest medical equipments; and

(b) if so, the details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b) Under the Export and Import Policy, 1992-97, as amended, import of medical equipment is allowed without restriction. Rates of customs duty have been reduced during the current year.

Nagarjuna Sagar Lift Canal System

1783. SHRI SOBHANADREES WARA RAO VADDE : Will the Minister of WATER RESOURCES be pleased to state:

(a) the funds allocated by the Union Government to Andhra Pradesh for Nagarjuna Sagar Lift Canal System;

(b) whether the Government of Andhra Pradesh has requested the Union Government to provide more financial assistance for this project; and

(c) if so, the action taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The proposal for Nagarjuna Sagar Life Canal System has not been received at the Centre for techno-economic appraisal.

(c) Does not arise.

[*Translation*]

SC/ST Cells

1784. SHRI RAMESHWAR PATIDAR : Will the Minister of WELFARE be pleased to state :

(a) the names of Ministries which have set up SC/ST cells; and

(b) the time by which the remaining Ministries/Departments are likely to set up these cells?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) The names of the Ministries/Departments which have set up SC/ST Cells are given in the Statement enclosed.

(b) The remaining Ministries/Departments have been advised to set up SC/ST Cells at the earliest.

STATEMENT

Ministries/Departments which have set up SC/ST Cell

1. Ministry of Agriculture, D/O Agriculture and Cooperation

2. Department of Atomic Energy
3. Department of Civil Aviation
4. Department of Tourism
5. Ministry of Civil Supplies, Consumer Affairs and Public Distribution
6. Ministry of Coal
7. Ministry of Commerce
8. Department of Supply
9. Department of Posts
10. Ministry of Defence
11. Department of Defence Production and Supplies
12. Department of Defence Research and Development
13. Department of Electronics
14. Ministry of Environment and Forests
15. Ministry of External Affairs
16. Department of Revenues
17. Ministry of Food
18. Ministry of Health and Family Welfare
19. Ministry of Home Affairs
20. Department of Official Language
21. Department of Culture